

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE P. BHAVADASAN.

DATE OF APPOINTMENT : 06.02.2009.

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
One third share in 7.05 cents comprised in Sy. No.215/1.	Nil	Rs.7,32,500/-	Nil	Nil	GPF – Rs. 24,29,811/- PPF – Rs. 1,72,755/-

LIABILITIES

Particulars:-

- 1. Applied for a House Loan for Rs.45,00,000/- from S.B.I., Ernakulam.**

Note:- **Further details available with the Hon'ble Chief Justice**

ASSETS & LIABILITIES
(At a glance)

NAME OF THE SPOUSE : SMT. SAVITHRI BHAVADASAN

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Rs.6,80,000/-	Gold - 50 Sovereigns	Nil	Nil

LIABILITIES

NIL

Note:- **Further details available with the Hon'ble Chief Justice**

ASSETS & LIABILITIES
(At a glance)

NAME OF THE DEPENDENT CHILD/CHILDREN : SHRI. KARTHIK BHAVADASAN

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil.	Nil.	Rs.7,05,605/-	Nil.	Nil.	Nil.

LIABILITIES

NIL

Note:- **Further details available with the Hon'ble Chief Justice**